

**आयकर अपीलीय अधिकरण “ए” न्यायपीठ चेन्नई में।  
IN THE INCOME TAX APPELLATE TRIBUNAL  
“A” BENCH, CHENNAI**

**माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य एवं  
माननीय श्री मनु कुमार गिरि, न्यायिक सदस्य के समक्ष।  
BEFORE HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM  
AND HON’BLE SHRI MANU KUMAR GIRI, JM**

**आयकर अपील सं. ITA No.1407/Chny/2023  
(निर्धारण वर्ष / Assessment Year: 2011-12)**

<b>Shri Vellaichamy Pandian</b> 34/3, Subramanian Pillai S.S.Colony, 5 <sup>th</sup> Street, Madurai-625 016.	<b>बनाना</b> / Vs.	<b>ITO</b> Non-Corporate Ward-3(1) Madurai.
स्थायी लेखा सं./जी आइ आर सं./PAN/GIR No. <b>ARVPP-4978-Q</b>		
(पीलार्थी/ <b>Appellant</b> )	:	(प्रत्यर्थी / <b>Respondent</b> )

**Corrigendum**

The Ld. AR, vide letter dated 03-07-2024, has requested for correction of his name in the cause title. Accordingly, this corrigendum is issued. The name of the representative Counsel for the assessee may be read as Shri S. Kumarasubramanian (Advocate)-Ld.AR.

**Sd/-  
(MANU KUMAR GIRI)  
न्यायिक सदस्य / JUDICIAL MEMBER**

**Sd/-  
(MANOJ KUMAR AGGARWAL)  
लेखा सदस्य / ACCOUNTANT MEMBER**

चेन्नई Chennai; दिनांक Dated : 03-07-2024  
DS

**आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकरआयुक्त/CIT Chennai.
4. विभागीयप्रतिनिधि/DR
5. गार्डफाईल/GF